

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1393/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE PARTIES:

Ajax Projects Pvt. Ltd.

V/s

Gitanjali Jewellery Retail Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
9.	Satyan Isray	Adv for pern	Mimbabar
	1/6 S.D. Israni		
	Ravi Ajawal	Adv. for Respondent	Pari Howal
	I/15 Dinesh Kun	·	
	Dubey		

## ORDER

## CP No.1393/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)